

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 03.03.2025									
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	16940/2025	03.03.2025	WP (C) - 3217/2006	R K ROUT	C.O.		Order Dtd. 2025-02-21	WRIT BRANCH -6	(Seat No-16)
2	16941/2025	03.03.2025	CONTC-3429/2024	P K MISHRA	C.O.		Order Dtd. 2025-02-28		(Seat No-16)
3	16943/2025	03.03.2025	ABLAPL - 11327/2024	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-16)
4	16944/2025	03.03.2025	WP (C) - 9730/2024	G S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -2	(Seat No-34)
5	16953/2025	03.03.2025	WP (C) - 3475/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(Seat No-34)
6	16955/2025	03.03.2025	WP (C) - 3476/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -7	(Seat No-5)
7	16957/2025	03.03.2025	WP (C) - 3573/2025	G ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(Seat No-5)
8	16960/2025	03.03.2025	WP (C) - 12522/2021	T SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-02-10	WRIT BRANCH -7	(Seat No-48)

						OLD			
9	16962/2025	03.03.2025	WP (C) - 3981/2021	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH -6	(Se at No-25)
10	16964/2025	03.03.2025	WP (C) - 3939/2025	H K PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-02-13	WRIT BRANCH -8	(Se at No-42)
11	16966/2025	03.03.2025	WP (C) - 4610/2025	H K MOHANTA	C.O.	COURT NO. 21	Order Dtd. 2025-04-16		(Se at No-42)
12	16968/2025	03.03.2025	WP (C) - 3406/2025	G SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	WRIT BRANCH -3	(Se at No-12)
13	16970/2025	03.03.2025	WP (C) - 1835/2025	S SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	WRIT BRANCH -6	(Se at No-25)
14	16972/2025	03.03.2025	ABLAPL - 1959/2025	SARAT DASH	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	BAIL-2	(Se at No-16)
15	16973/2025	03.03.2025	ABLAPL - 1958/2025	U P BAG	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	BAIL-1	(Se at No-1)
16	16974/2025	03.03.2025	WP (C) - 34409/2022	D D MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
17	16976/2025	03.03.2025	ABLAPL - 1939/2025	SAMIR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Se at No-116)
18	16978/2025	03.03.2025	ARBA-5/2024	M K SWAIN	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	M.J.C.	(Se at No-1)
19	16980/2025	03.03.2025	ABLAPL - 1937/2025	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-02-28		(Se at No-1)
20	16985/2025	03.03.2025	WP (C) - 5539/2	M R ROUSTRAY	C.O.	COURT	Order Dtd. 2025-02-25	WRIT BRANCH	(Se at

			025			NO. 7		(DIVISION BENCH- 2)	No- 110)
21	16986/ 2025	03.03.20 25	WP (C) - 5081/2 025	R. K. DEHURY	C.O.	COU RT NO. 7	Order Dtd. 2025-02-25		(Se at No- 110)
22	16988/ 2025	03.03.20 25	WP (C) - 5928/2 025	K N SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2025-02-28		(Se at No- 110)
23	16991/ 2025	03.03.20 25	WP (C) - 4024/2 025	M. K. RATH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24		(Se at No- 110)
24	16993/ 2025	03.03.20 25	WP (C) - 5931/2 025	K N SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -7	(Se at No- 15)
25	16994/ 2025	03.03.20 25	WP (C) - 5067/2 025	P. K. MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 15)
26	16995/ 2025	03.03.20 25	WP (C) - 5932/2 025	K N SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -4	(Se at No- 46)
27	16996/ 2025	03.03.20 25	WP (C) - 22887/ 2024	S. K. RATH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 46)
28	16997/ 2025	03.03.20 25	WP (C) - 5922/2 025	K N SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -4	(Se at No- 46)
29	16998/ 2025	03.03.20 25	WP (C) - 22893/ 2024	S. K. RATH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 46)
30	16999/ 2025	03.03.20 25	WP (C) - 5906/2 025	K N SAHOO	C.O.	COU RT NO.	Order Dtd. 2025-02-28		(Se at No-

						2 OLD			46)
31	17000/ 2025	03.03.20 25	WP (C) - 22859/ 2024	S. K. RATH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 46)
32	17001/ 2025	03.03.20 25	WP (C) - 5897/2 025	K N SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -4	(Se at No- 46)
33	17002/ 2025	03.03.20 25	WP (C) - 5065/2 025	LOKANATH SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28		(Se at No- 46)
34	17003/ 2025	03.03.20 25	WP (C) - 22865/ 2024	S. K. RATH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 46)
35	17005/ 2025	03.03.20 25	WP (C) - 22871/ 2024	S. K. RATH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 46)
36	17006/ 2025	03.03.20 25	WP (C) - 5549/2 025	A. K. SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25	WRIT BRANCH -4	(Se at No- 46)
37	17007/ 2025	03.03.20 25	WP (C) - 6008/2 025	A T NAYAK	C.O.	COU RT NO. 6	Order Dtd. 2025-03-19	WRIT BRANCH -3	(Se at No- 13)
38	17008/ 2025	03.03.20 25	WP (C) - 6010/2 025	A T NAYAK	C.O.	COU RT NO. 6	Order Dtd. 2025-03-19		(Se at No- 13)
39	17009/ 2025	03.03.20 25	WP (C) - 20689/ 2018	G N SETHI	C.O.	COU RT NO. 6	Order Dtd. 2024-07-03	WRIT BRANCH -7	(Se at No- 18)
40	17010/ 2025	03.03.20 25	WP (C) - 5561/2 025	J. B.	C.O.	COU RT NO. 6	Order Dtd. 2025-02-25		(Se at No- 18)
41	17011/ 2025	03.03.20 25	WP (C) - 5414/2 025	GANESH CHANDRA JENA	C.O.	COU RT NO. 6	Order Dtd. 2025-03-11	WRIT BRANCH -3	(Se at No- 13)

42	17012/ 2025	03.03.20 25	WP (C) - 5558/2 025	G. D. MALLICK	C.O.	COU RT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH -3	(Se at No- 13)
43	17013/ 2025	03.03.20 25	WP (C) - 4656/2 025	M NAYAK	C.O.	COU RT NO. 6	Order Dtd. 2025-03-18		(Se at No- 13)
44	17014/ 2025	03.03.20 25	WP (C) - 3847/2 025	T. BARIK	C.O.	COU RT NO. 6	Order Dtd. 2025-02-28	WRIT BRANCH -3	(Se at No- 33)
45	17015/ 2025	03.03.20 25	WP (C) - 5576/2 025	M. R. ROUTRAY	C.O.	COU RT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH -3	(Se at No- 13)
46	17016/ 2025	03.03.20 25	WP (C) - 5495/2 025	P R SWAIN	C.O.	COU RT NO. 6	Order Dtd. 2025-02-28		(Se at No- 13)
47	17017/ 2025	03.03.20 25	ABLAPL - 1562/2 024	SANJIB KUMAR BHANJIJADEO	C.O.	COU RT NO. 12	Order Dtd. 2025-02-28		(Se at No- 13)
48	17018/ 2025	03.03.20 25	WP (C) - 4968/2 025	N K ROUT	C.O.	COU RT NO. 6	Order Dtd. 2025-03-10		(Se at No- 13)
49	17019/ 2025	03.03.20 25	ABLAPL - 15014/ 2024	JR BISWAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	BAIL-1	(Se at No- 3)
50	17020/ 2025	03.03.20 25	WP (C) - 5496/2 025	R B MISHRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28		(Se at No- 3)
51	17021/ 2025	03.03.20 25	ABLAPL - 114/20 25	MR SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25	BAIL-2	(Se at No- 12)
52	17022/ 2025	03.03.20 25	WP (C) - 5506/2 025	R B MISHRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -7	(Se at No- 15)
53	17023/ 2025	03.03.20 25	ABLAPL - 56/202 5	KC PANDA	C.O.	COU RT NO. 2	Order Dtd. 2025-02-25	BAIL-1	(Se at No- 2)

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54	17024/ 2025	03.03.20 25	WP (C) - 5540/2 025	J P KAR	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -8	(Se at No- 41)
55	17025/ 2025	03.03.20 25	ABLAPL - 13429/ 2024	S SAMAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 41)
56	17026/ 2025	03.03.20 25	ABLAPL - 13022/ 2024	PK BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 41)
57	17027/ 2025	03.03.20 25	ABLAPL - 13227/ 2024	L SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-25	BAIL-2	(Se at No- 11)
58	17033/ 2025	03.03.20 25	CONTC- 6631/2 024	N. R. PANDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28		(Se at No- 11)
59	17034/ 2025	03.03.20 25	CONTC- 7964/2 024	U. CHHOTORAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	CONTEM PT	(Se at No- 5)
60	17035/ 2025	03.03.20 25	WP (C) - 268/20 25	B. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH -4	(Se at No- 19)
61	17036/ 2025	03.03.20 25	WP (C) - 271/20 25	B. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH -2	(Se at No- 9)
62	17037/ 2025	03.03.20 25	WP (C) - 327/20 25	B. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH -3	(Se at No- 28)
63	17038/ 2025	03.03.20 25	WP (C) - 5400/2 025	B. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH -2	(Se at No- 9)
64	17039/ 2025	03.03.20	WP (C) -	B. BARIK	C.O.	COU	Order Dtd.	WRIT	(Se

	2025	25	5415/2 025			RT NO. 2 OLD	2025-02-24	BRANCH -8	at No- 41)
65	17040/ 2025	03.03.20 25	WP (C) - 5416/2 025	B. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH -8	(Se at No- 42)
66	17041/ 2025	03.03.20 25	WP (C) - 5481/2 025	B. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24		(Se at No- 42)
67	17042/ 2025	03.03.20 25	WP (C) - 5484/2 025	B. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-24		(Se at No- 42)
68	17043/ 2025	03.03.20 25	WP (C) - 5900/2 025	M. K. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH -5	(Se at No- 23)
69	17044/ 2025	03.03.20 25	WP (C) - 5895/2 025	M. K. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH -4	(Se at No- 46)
70	17045/ 2025	03.03.20 25	WP (C) - 5936/2 025	M. K. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-04-07		(Se at No- 46)
71	17048/ 2025	03.03.20 25	WP (C) - 6323/2 010	A K DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -5	(Se at No- 20)
72	17049/ 2025	03.03.20 25	WP (C) - 6323/2 010	B N PANDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -5	(Se at No- 20)
73	17050/ 2025	03.03.20 25	WP (C) - 6323/2 010	D K MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -5	(Se at No- 20)
74	17051/ 2025	03.03.20 25	WP (C) - 23057/ 2010	D K MOHANTY	C.O.	COU RT NO.	Order Dtd. 2025-02-28	WRIT BRANCH -4	(Se at No-

						2 OLD			17)
75	17053/ 2025	03.03.20 25	WP (C) - 23057/ 2010	J PRADHAN	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH -4	(Se at No- 17)
76	17054/ 2025	03.03.20 25	TRPCRL - 48/202 4	A MOHANTY	C.O.	COU RT NO. 12	Order Dtd. 2025-03-21	BAIL-1	(Se at No- 3)
77	17055/ 2025	03.03.20 25	MACA- 392/20 24	A K BARIK	C.O.	COU RT NO. 12	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Se at No- 4)
78	17056/ 2025	03.03.20 25	MACA- 392/20 24	R K PANDA	C.O.	COU RT NO. 12	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Se at No- 4)
79	17057/ 2025	03.03.20 25	MACA- 491/20 24	J DEHURY	C.O.	COU RT NO. 12	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Se at No- 7)
80	17058/ 2025	03.03.20 25	MACA- 491/20 24	R K DEHURY	C.O.	COU RT NO. 12	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Se at No- 7)
81	17059/ 2025	03.03.20 25	CONTC- 7600/2 024	L D PANDA	C.O.	COU RT NO. 12	Order Dtd. 2025-02-28	CONTEM PT	(Se at No- 6)
82	17060/ 2025	03.03.20 25	CRLA- 382/20 18	P K MOHANTY	C.O.	COU RT NO. 5	Order Dtd. 2025-04-04	CRIMIN AL APPEAL	(Se at No- 5)
83	17061/ 2025	03.03.20 25	MACA- 71/202 4	M/S. JITENDRA MOHANTY, R. P. BHAGAT , SUBHENDU MOHANTY, PRAMOD MOHANTY	C.O.	COU RT NO. 5	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Se at No- 7)
84	17062/ 2025	03.03.20 25	MACA- 71/202 4	ADAM ALI KHAN	C.O.	COU RT NO. 5	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Se at No- 7)
85	17063/ 2025	03.03.20 25	WP (C) - 4748/2 025	SAROJ KUMAR PARIDA	C.O.	COU RT NO. 5	Order Dtd. 2025-02-28	WRIT BRANCH -1	(Se at No- 31)
86	17064/ 2025	03.03.20 25	WP (C) - 5389/2 025	PURNA CHANDRA MISHRA	C.O.	COU RT NO.	Order Dtd. 2025-02-24	WRIT BRANCH -7	(Se at No-

						5			18)
87	17065/ 2025	03.03.20 25	CMP- 1100/2 024	BK PANDA	C.O.	COU RT NO. 5	Order Dtd. 2025-02-28		(Se at No- 18)
88	17066/ 2025	03.03.20 25	ABLAPL - 1990/2 025	BIBEKANANDA MAHAPATRA	C.O.	COU RT NO. 5	Order Dtd. 2025-02-28	BAIL-2	(Se at No- 16)
89	17067/ 2025	03.03.20 25	ABLAPL - 12400/ 2024	JAYAKRISHNA MOHAPATRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-11-11		(Se at No- 16)
90	17068/ 2025	03.03.20 25	ABLAPL - 1205/2 025	U DAS	C.O.	COU RT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Se at No- 1)
91	17069/ 2025	03.03.20 25	WP (C) - 4129/2 025	D SAHOO	C.O.	COU RT NO. 12	Order Dtd. 2025-03-28		(Se at No- 1)
92	17070/ 2025	03.03.20 25	FAO- 379/20 24	U DAS	C.O.	COU RT NO. 12	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Se at No- 5)
93	17071/ 2025	03.03.20 25	FAO- 388/20 24	U DAS	C.O.	COU RT NO. 12	Order Dtd. 2025-02-20		(Se at No- 5)
94	17074/ 2025	03.03.20 25	ABLAPL - 1987/2 025	S NAYAK	C.O.	COU RT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Se at No- 1)
95	17076/ 2025	03.03.20 25	ABLAPL - 1975/2 025	PK BARIK	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	BAIL-1	(Se at No- 3)
96	17078/ 2025	03.03.20 25	ABLAPL - 1978/2 025	RK BARIK	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	BAIL-2	(Se at No- 17)
97	17079/ 2025	03.03.20 25	ABLAPL - 1986/2 025	PK MISHRA	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	BAIL-2	(Se at No- 17)
98	17080/ 2025	03.03.20 25	ABLAPL - 1984/2 025	S BARIK	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	BAIL-1	(Se at No- 6)
99	17081/ 2025	03.03.20	ABLAPL	AK MOHANTY	C.O.	COU	Order Dtd.		(Se

	2025	25	- 1972/2 025			RT NO. 17	2025-02-28		at No- 6)
10 0	17084/ 2025	03.03.20 25	WP (C) - 4361/2 025	S. K. SAHU	C.O.	COU RT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH -5	(Se at No- 32)
10 1	17090/ 2025	03.03.20 25	WP (C) - 16046/ 2024	P K MISHRA	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	WRIT BRANCH -1	(Se at No- 4)
10 2	17092/ 2025	03.03.20 25	CMP- 1254/2 023	BIJAYA KUMAR BEHERA 1	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	WRIT BRANCH -1	(Se at No- 49)
10 3	17093/ 2025	03.03.20 25	CMP- 1254/2 023	P SETHI	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	WRIT BRANCH -1	(Se at No- 49)
10 4	17094/ 2025	03.03.20 25	ABLAPL - 1973/2 025	JADUNATH PRADHAN	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28		(Se at No- 49)
10 5	17095/ 2025	03.03.20 25	WP (C) - 5360/2 025	J SAHOO	C.O.	COU RT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH -3	(Se at No- 13)
10 6	17096/ 2025	03.03.20 25	ABLAPL - 1993/2 025	A. K. BEHERA	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28		(Se at No- 13)
10 7	17097/ 2025	03.03.20 25	WP (C) - 5421/2 025	J SAHOO	C.O.	COU RT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH -6	(Se at No- 35)
10 8	17098/ 2025	03.03.20 25	ABLAPL - 1992/2 025	BINDU SAGAR SWAIN	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	BAIL-1	(Se at No- 3)
10 9	17099/ 2025	03.03.20 25	ABLAPL - 1983/2 025	SRINIBASH MOHANTY	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	BAIL-1	(Se at No- 1)
11 0	17100/ 2025	03.03.20 25	ABLAPL - 1985/2 025	H. K. PATRA	C.O.	COU RT NO. 17	Order Dtd. 2025-02-28	BAIL-1	(Se at No- 1)
11 1	17101/ 2025	03.03.20 25	WP (C) - 9730/2 024	A K NAYAK	C.O.	COU RT NO. 17		WRIT BRANCH -2	(Se at No- 34)

11 2	17102/ 2025	03.03.20 25	ABLAPL - 709/20 25	DK MALLICK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-25		(Se at No- 34)
11 3	17104/ 2025	03.03.20 25	CMP- 1479/2 024	A DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28		(Se at No- 34)
11 4	17105/ 2025	03.03.20 25	CMP- 1076/2 024	S DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28		(Se at No- 34)
11 5	17106/ 2025	03.03.20 25	CMP- 1076/2 024	AKHAND	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-02-28		(Se at No- 34)
11 6	17107/ 2025	03.03.20 25	CONTC- 7064/2 024	R R DAS	C.O.	COU RT NO. 6	Order Dtd. 2025-03-11		(Se at No- 34)
11 7	17108/ 2025	03.03.20 25	WP (C) - 5284/2 025	B DAS	C.O.	COU RT NO. 3 OLD	Order Dtd. 2025-04-04	WRIT BRANCH -5	(Se at No- 21)
11 8	17109/ 2025	03.03.20 25	CMP- 1493/2 024	P K BARIK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2025-04-04		(Se at No- 21)
11 9	17110/ 2025	03.03.20 25	WP (C) - 4713/2 025	R R DAS	C.O.	COU RT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No- 40)
12 0	17116/ 2025	03.03.20 25	ABLAPL - 14940/ 2024	J PRADHAN	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-01-02		(Se at No- 40)
12 1	17117/ 2025	03.03.20 25	ABLAPL - 72/202 5	AMLAN SHAKTI PAUL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2025-01-07		(Se at No- 40)
12 2	17118/ 2025	03.03.20 25	ABLAPL - 12800/ 2024	SANJIB KUMAR BHANJADEO	C.O.	COU RT NO. 2	Order Dtd. 2024-11-20		(Se at No- 40)

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123	17119/2025	03.03.2025	CMP-140/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(Seat No-40)
124	17127/2025	03.03.2025	WP(C)-5396/2025	BK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-40)
125	17129/2025	03.03.2025	WP(C)-19537/2016	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	WRIT BRANCH-4	(Seat No-46)
126	17130/2025	03.03.2025	ABLAPL-1594/2025	SRIHARSA PRASAD DASH	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No-46)
127	17134/2025	03.03.2025	CRLA-63/2022	A PANDA	C.O.	COURT NO. 5	Order Dtd. 2025-03-28	CRIMINAL APPEAL	(Seat No-7)
128	17135/2025	03.03.2025	CRLA-237/2025	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-24		(Seat No-7)
129	17137/2025	03.03.2025	WP(C)-6143/2025	G SUNDAR	C.O.	COURT NO. 3	Order Dtd. 2025-02-28	WRIT BRANCH-6	(Seat No-35)
130	17138/2025	03.03.2025	WP(C)-5101/2025	R K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
131	17139/2025	03.03.2025	WP(C)-6141/2025	G SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2025-02-28	WRIT BRANCH-7	(Seat No-15)
132	17140/2025	03.03.2025	WP(C)-6139/2025	G C JENA	C.O.	COURT NO. 3	Order Dtd. 2025-02-28	WRIT BRANCH-2	(Seat No-45)
133	17141/2025	03.03.2025	WP(C)-6144/2025	G SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2025-02-28	WRIT BRANCH-4	(Seat No-46)
134	17142/2025	03.03.2025	WP(C)-6142/2	G. SUNDARA	C.O.	COURT	Order Dtd. 2025-02-28		(Seat)

			025			NO. 3			No-46)
135	16928/2025	03.03.2025	ABLAPL - 3450/2024	PRASANTA PRADHAN	GENERAL		Order Dtd. 2024-04-19		(Seat No-46)
136	16929/2025	03.03.2025	ABLAPL - 459/2025	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2025-02-25		(Seat No-46)
137	16930/2025	03.03.2025	WP (C) - 16574/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-07-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
138	16931/2025	03.03.2025	WP (C) - 5507/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH -5	(Seat No-47)
139	16933/2025	03.03.2025	WP (C) - 5507/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-12-18	WRIT BRANCH -5	(Seat No-47)
140	16934/2025	03.03.2025	CRLA-717/2016	HIMANSHU BHUSAN DASH	GENERAL		Judgement Dtd. 2023-10-31	CRIMINAL APPEAL	(Seat No-4)
141	16935/2025	03.03.2025	CONTC-6606/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-02-28		(Seat No-4)
142	16937/2025	03.03.2025	ABLAPL - 1953/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-02-28	BAIL-2	(Seat No-12)
143	16938/2025	03.03.2025	WP (C) - 26410/2024	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2025-02-24		(Seat No-12)
144	16939/2025	03.03.2025	OJC-3188/1996	S M AHSAN	GENERAL		Entire Document		(Seat No-12)
145	16942/2025	03.03.2025	BLAPL-6682/2022	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-02-28	BAIL-2	(Seat No-7)
146	16945/2025	03.03.2025	WP (C) - 13659/2018	JAYADEV BHOI	GENERAL		Petition	WRIT BRANCH (DIVIS	(Seat No-

								ION BENCH)	112)
14 7	16946/ 2025	03.03.20 25	WP (C) - 13659/ 2018	JAYADEV BHOI	GENE RAL		Counter	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
14 8	16947/ 2025	03.03.20 25	WP (C) - 13659/ 2018	JAYADEV BHOI	GENE RAL		Order Dtd. 2022-07-18	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
14 9	16948/ 2025	03.03.20 25	CONTC- 7377/2 024	M/S MANOJ KUMAR MOHANTY	GENE RAL		Order Dtd. 2025-02-28	CONTEM PT	(Se at No- 3)
15 0	17028/ 2025	03.03.20 25	WP (C) - 17136/ 2019	SMRUTI SUGYANI PRADHAN	GENE RAL		Entire Brief	WRIT BRANCH -4	(Se at No- 17)
15 1	17029/ 2025	03.03.20 25	CRLMC- 737/20 25	ASUTOSH TRIPATHY	GENE RAL		Order Dtd. 2025-02-20		(Se at No- 17)
15 2	17030/ 2025	03.03.20 25	ABLAPL - 1907/2 025	KISHORE CHANDRA KARA	GENE RAL		Order Dtd. 2025-02-24		(Se at No- 17)
15 3	17031/ 2025	03.03.20 25	WP (C) - 17140/ 2019	SMRUTI SUGYANI	GENE RAL		Entire Brief	WRIT BRANCH -4	(Se at No- 17)
15 4	17032/ 2025	03.03.20 25	ABLAPL - 1875/2 025	MANOJ KUMAR PATRA	GENE RAL		Order Dtd. 2025-02-24		(Se at No- 17)
15 5	17047/ 2025	03.03.20 25	CONTC- 5849/2 024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2025-02-21		(Se at No- 17)
15 6	17052/ 2025	03.03.20 25	CONTC- 5870/2 024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2025-02-20		(Se at No- 17)
15 7	17077/ 2025	03.03.20 25	FAO- 280/20 13	RAJA LALIT MOHAN	GENE RAL		Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Se at No- 2)
15 8	17082/ 2025	03.03.20 25	WP (C) - 3760/2 025	JATINDRA KUMAR MOHAPATRA	GENE RAL		Order Dtd. 2025-02-20		(Se at No-

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159	17083/2025	03.03.2025	CRLMC-1243/2020	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-02-24	CRIMINAL MISC	(Seat No-6)
160	17103/2025	03.03.2025	WP (C) - 4216/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
161	17111/2025	03.03.2025	WP (C) - 29182/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-10		(Seat No-117)
162	17112/2025	03.03.2025	WP (C) - 6949/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH -4	(Seat No-17)
163	17113/2025	03.03.2025	WP (C) - 14701/2015	SURYAKANTA DASH	GENERAL		Entire Brief	WRIT BRANCH -6	(Seat No-35)
164	17114/2025	03.03.2025	WP (C) - 38873/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH -5	(Seat No-47)
165	17115/2025	03.03.2025	WP (C) - 20442/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-23	WRIT BRANCH -5	(Seat No-23)
166	17120/2025	03.03.2025	WP (C) - 31894/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-09	WRIT BRANCH -8	(Seat No-29)
167	17121/2025	03.03.2025	WP (C) - 20061/2011	SURYAKANTA DASH	GENERAL		Entire Brief	WRIT BRANCH -10	(Seat No-56)
168	17122/2025	03.03.2025	WP (C) - 5347/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH -6	(Seat No-16)
169	17123/2025	03.03.2025	WP (C) - 5345/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH -6	(Seat No-16)
170	17124/2025	03.03.2025	WP (C) - 5348/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH -6	(Seat No-16)

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17 1	17125/ 2025	03.03.20 25	WP (C) - 5350/2 021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2025-01-07	WRIT BRANCH -6	(Se at No- 16)
17 2	17126/ 2025	03.03.20 25	WP (C) - 5352/2 021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2025-01-07	WRIT BRANCH -6	(Se at No- 16)
17 3	17128/ 2025	03.03.20 25	WP (C) - 5354/2 021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2025-01-07	WRIT BRANCH -6	(Se at No- 16)
17 4	17131/ 2025	03.03.20 25	BLAPL- 1467/2 025	DEBIDUTTA MOHAPATRA	GENE RAL		Order Dtd. 2025-03-03		(Se at No- 16)
17 5	17132/ 2025	03.03.20 25	BLAPL- 417/20 25	SURYAKANTA PALAI	GENE RAL		Order Dtd. 2025-03-03		(Se at No- 16)
17 6	16932/ 2025	03.03.20 25	WP (C) - 3704/2 025	P. K. BARIK	GENE RAL		PetitionAnn exure,	WRIT BRANCH -2	(Se at No- 7)
17 7	16936/ 2025	03.03.20 25	FAO- 576/20 15	H DAS	GENE RAL			MISC. APPEAL SEC.	(Se at No- 2)
17 8	16949/ 2025	03.03.20 25	WP (C) - 5413/2 009	H K MOHANTA	GENE RAL				(Se at No- 2)
17 9	16950/ 2025	03.03.20 25	STREV- 56/200 9	P K SWAIN	GENE RAL			CIVIL REVISI ON	(Se at No- 3)
18 0	16951/ 2025	03.03.20 25	STREV- 58/200 9	P K SWAIN	GENE RAL			CIVIL REVISI ON	(Se at No- 3)
18 1	16952/ 2025	03.03.20 25	STREV- 57/200 9	P K SWAIN	GENE RAL			CIVIL REVISI ON	(Se at No- 3)
18 2	16954/ 2025	03.03.20 25	WP (C) - 7380/2 019	S C DAS	GENE RAL				(Se at No- 3)
18 3	16956/ 2025	03.03.20 25	CRA- 132/20	S HATI	GENE RAL				(Se at

			01						No-3)
184	16958/2025	03.03.2025	CRLMP-24/2025	D SAMAL	GENERAL			WRIT BRANCH-8	(Seat No-41)
185	16959/2025	03.03.2025	RVWPET-399/2019	S K MOHANTY	GENERAL			CIVIL REVISION	(Seat No-1)
186	16961/2025	03.03.2025	SA-364/1999	G SAHU	GENERAL			SECOND APPEAL	(Seat No-4)
187	16963/2025	03.03.2025	CRLMC-1221/2020	P C DAS	GENERAL			CRIMINAL MISC	(Seat No-6)
188	16965/2025	03.03.2025	WP (C) - 40692/2023	P K BARIK	GENERAL			WRIT BRANCH-1	(Seat No-1)
189	16967/2025	03.03.2025	WP (C) - 5323/2025	R K NAYAK	GENERAL				(Seat No-1)
190	16969/2025	03.03.2025	CMAPL-72/2025	S MALLICK	GENERAL				(Seat No-1)
191	16971/2025	03.03.2025	CRLREV-257/2022	B DAS	GENERAL			CRIMINAL REVISION	(Seat No-2)
192	16975/2025	03.03.2025	WP (C) - 279/2007	A K JATI	GENERAL				(Seat No-2)
193	16977/2025	03.03.2025	WP (C) - 7067/2016	A K JATI	GENERAL			WRIT BRANCH-8	(Seat No-40)
194	16979/2025	03.03.2025	WP (C) - 31518/2024	R SAHOO	GENERAL				(Seat No-40)
195	16981/2025	03.03.2025	WP (C) - 5235/2005	M K PANI	GENERAL				(Seat No-40)
19	16982/	03.03.20	WP (C) -	P K MISHRA	GENE				(Se

6	2025	25	15164/ 2008		RAL				at No- 40)
19 7	16983/ 2025	03.03.20 25	SA- 63/199 2	R K MOHAPATRA	GENE RAL			SECOND APPEAL	(Se at No- 3)
19 8	16984/ 2025	03.03.20 25	RVWPET - 244/20 24	M R BARIK	GENE RAL				(Se at No- 3)
19 9	16987/ 2025	03.03.20 25	WP (C) - 2576/2 025	R K DEHURY	GENE RAL			WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 107)
20 0	16989/ 2025	03.03.20 25	WP (C) - 12359/ 2005	G C JENA	GENE RAL				(Se at No- 107)
20 1	16990/ 2025	03.03.20 25	WP (C) - 19471/ 2012	B MOHANTY	GENE RAL			WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 117)
20 2	16992/ 2025	03.03.20 25	WA- 359/20 21	P K PARIDA	GENE RAL			WRIT APPEAL	(Se at No- 6)
20 3	17004/ 2025	03.03.20 25	WA- 359/20 21	P K PARIDA	GENE RAL			WRIT APPEAL	(Se at No- 6)
20 4	17046/ 2025	03.03.20 25	MACA- 772/20 23	S.SWAIN	GENE RAL		Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Se at No- 4)
20 5	17072/ 2025	03.03.20 25	WP (C) - 23572/ 2024	S K SAHU	GENE RAL			WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 117)
20 6	17073/ 2025	03.03.20 25	WP (C) - 30949/ 2024	S K SAHU	GENE RAL			WRIT BRANCH -7	(Se at No- 44)
20 7	17075/ 2025	03.03.20 25	CONTC- 2056/2 011	S MOHANTY	GENE RAL			CONTEM PT	(Se at No-

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208	17085/2025	03.03.2025	CMP-797/2024	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-5	(Seat No-23)
209	17086/2025	03.03.2025	CMP-373/2024	M. BARAL	GENERAL		Order Dtd. 2025-05-17	WRIT BRANCH-1	(Seat No-30)
210	17087/2025	03.03.2025	ABLAPL-1533/2025	S NAYAK	GENERAL		Order Dtd. 2025-04-07	BAIL-1	(Seat No-13)
211	17088/2025	03.03.2025	WP(C)-5447/2025	S K SAMAL	GENERAL		Order Dtd. 2025-02-25		(Seat No-13)
212	17089/2025	03.03.2025	TRP(C)-22/2025	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2025-02-11		(Seat No-13)
213	17091/2025	03.03.2025	ABLAPL-1910/2025	SATYA RANJAN PANI	GENERAL		Order Dtd. 2025-02-25		(Seat No-13)
214	17133/2025	03.03.2025	ABLAPL-1944/2025	R K SARANGI	GENERAL		Order Dtd. 2025-02-28	BAIL-1	(Seat No-2)
215	17136/2025	03.03.2025	ABLAPL-393/2025	P. K. JENA	GENERAL		Order Dtd. 2025-02-25		(Seat No-2)

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